## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No. 439/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2017

NAME OF THE PARTIES:

Indosuez W. I. Carr Securities (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 66 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

Charactered Accountable

Authorized pleased buff

Authorized pleased buff

Deloite Honein a selle LLP.

Procentiative

Deloite Honeins a selle LLP.

Procentiative

Onomical Charactered B. S. L.P.

Deloite position

Signature

Lorentalis

Deloite procedition

Signature

Lorentalis

Deloite procedition

Signature

Lorentalis

Deloite procedition

Signature

Lorentalis

Deloite procedition

Signature

Lorentalis

LLP.

Signature

Lorentalis

Authorized pleased buff

Deloite procedition

Signature

Lorentalis

LLP.

Signature

Lorentalis

Authorized pleased buff

Deloite procedition

Signature

Lorentalis

LLP.

Signature

Characteris

Signature

LLP.

Sign

## **ORDER**

## CP No. 439/66/NCLT/MB/MAH/2017

Company Petition is admitted.

List this matter for final hearing on 21.03.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR** 

Member (Judicial)